

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW – 258-2020**

Kargwal Constructions Pvt. Ltd. .... Petitioner.

Versus

Office of the District Collector and  
Magistrate North Goa & others. .... Respondents.Mr. A.D. Bhobe with Ms. Kalpa Govekar, Advocates for the  
Petitioner.Mr. D. J. Pangam, Advocate General with Ms. Maria Correia,  
Additional Govt. Advocate for Respondents No.1, 3 & 4.

Mr. J. Godinho, Advocate for Respondent No.2.

Mr. Suresh Palkar-Respondent No.6 present in person.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 23<sup>rd</sup> November, 2020.****P.C. :-**

At the request of Mr. Suresh Palkar-Respondent No.6, we adjourn this matter by two weeks to enable him to file a response to this Petition. He will also inform Mr. Arturo D'Souza-Respondent No.5 about this matter, so that Mr. D'Souza is also in a position to file reply if he chooses, within a period of two weeks from today.

2, Mr. Bhobe, the learned Counsel for the Petitioner states that

he will ensure that copies of the Petition are made available today itself to Mr. Palkar. Mr. Palkar informs that he will deliver the copy of the Petition to Mr. D'Souza.

3, S.O. to 7<sup>th</sup> December, 2020.

***Smt. M.S. Jawalkar, J.***

***M.S. Sonak, J.***